

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/16	TP 46/17	For hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Shantha Projects Ltd.

SIGNATURE

SL. NO. NAME (IN CAPITAL)  
 & PHONE NUMBER

REPRESENTATION TO WHOM

18. SHANKAR  
 9945320407

petitioner



Counsel for petitioner is present. He reported that the notice was sent to the corporate debtor through e-mail and that he has already filed proof about sending notice by e-mail.

Counsel is directed to file affidavit for sending the notice to the corporate debtor through e-mail.

List it on 05.02.2018.



MEMBER (T) MEMBER (J)